

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

72-ADM-COURTCODE-PRELIMINARYOBJECTIONS-AT-11.05 AM

Misc. Application	802/2021	IL AND FS Securities Services Ltd Vs. NSE CLEARING LTD.	Cyril Mangaldas,	Amarchand
-------------------	----------	---	------------------	-----------

(Main Matter Number :SEBI Appeal/0000551/2021)

1 SEBI Appeal	551/2021	IL AND FS Securities Services Ltd Vs. NSE Clearing Limited	Cyril Mangaldas	Amarchand
---------------	----------	--	-----------------	-----------

Sub Matter : Misc. Application/0000802/2021

2 SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Mangaldas	Amarchand Advocates and Solicitors
---------------	----------	--	-----------------	------------------------------------

Sub Matter : Misc. Application/0001165/2021

Misc. Application	1165/2021	IL AND FS SECURITIES SERVICES LIMITED-URGENT HEARI Vs. NSE Clearing Limited	Cyril Mangaldas	Amarchand Advocates and Solicitors
-------------------	-----------	---	-----------------	------------------------------------

(Main Matter Number :SEBI Appeal/0000618/2021)

527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-11.10 AM

3 Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Mangaldas and Co	Amarchand
---------------------	----------	--	--------------------------	-----------

(Main Matter Number :SEBI Appeal/0000587/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	979/2021	JK Paper Limited-Delay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
Sub Matter :		Misc. Application/0000978/2021		
Sub Matter :		Misc. Application/0000979/2021		

542-ADMISSION-COURTCODE-PSTLAO-AT-11.15 AM

4	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
---	-------------	----------	-----------------------------------	-----------------------------------

543-ADMISSION-COURTCODE-DEEMEDPUBLICISSUE-11.20 AM

5	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		

544-ADM-COURTCODE-DIRECTORGEODESICWTM-11.25 AM

6	Misc. Application	851/2021	MR. KIRAN KULKARNI-DELAY Vs. SEBI	Joby Mathew and Associate
(Main Matter Number :SEBI Appeal/0000609/2021)				
7	Misc. Application	886/2021	MR. PANKAJ KUMAR-DELAY Vs. SEBI	Joby Mathew and Associate
(Main Matter Number :SEBI Appeal/0000610/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	609/2021	MR. KIRAN KULKARNI Vs. SEBI	Joby Mathew and Associate
	Sub Matter :	Misc. Application/0000851/2021		
A/W	SEBI Appeal	610/2021	MR. PANKAJ KUMAR Vs. SEBI	Joby Mathew and Associate
	Sub Matter :	Misc. Application/0000886/2021		

285-DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-11.30AM

8	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
	Sub Matter :	Misc. Application/0000381/2019		
	Sub Matter :	Caveat Application/0000001/2019		
	Caveat Application	1/2019	JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI	
(Main Matter Number :SEBI Appeal/0000023/2019)				
	Misc. Application	381/2019	ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI	ASHWIN S. MEHTA, ADVOCATE ELP
(Main Matter Number :SEBI Appeal/0000023/2019)				

235-ADMDISPOSAL-COURTCODE-SASTPAC-AT11.40A.M.

9	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
---	-------------	----------	-----------------------------------	--

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
A/W	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
A/W	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Subhash Jaiswar, Advocate Vivek Shah,Adv. i/b ELP
A/W	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000447/2021)				
A/W	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		

273-ADMISSION DISPOSAL-COURTCODE-GDRSYBLY-11.50 AM

10	SEBI Appeal	381/2019	Sybly Industries Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
----	-------------	----------	--------------------------------------	--

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	382/2019	Mr Umesh Kumar Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	384/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	385/2019	Mahesh Chand Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	386/2019	Subodh Goel Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
11	SEBI Appeal	387/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000947/2021		
A/W	SEBI Appeal	389/2019	Sybly Industries Ltd Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	390/2019	Mr. Mahesh Chand Mittal and Anr. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	Misc. Application	947/2021	Mahendra Kumar Gupta and Anr. Vs. SEBI	Prakash Shah and Associates MDP and Partners

(Main Matter Number :SEBI Appeal/0000387/2019)

101-ADMDISPOSAL -COURTCODE-POLICYHODERS-AT12.05P.M

12	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		

	IRDA-MISCAPPLICATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
--	----------------------	---------	--	--------------------------------------

(Main Matter Number :IRDA Appeal/0000013/2020)

	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
--	----------------------	---------	---	--------------------------------------

(Main Matter Number :IRDA Appeal/0000013/2020)

461-ADMDISPOSAL -COURTCODE-APPROVALSECC-AT12.15PM

13	SEBI Appeal	466/2020	NSEIL Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors ELP
----	-------------	----------	----------------------	---

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

437-ADMDISPOSAL-COURTCODE-MISSELLING-12.20PM

14	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
----	-------------	----------	---------------------------------	--

A/W	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors
-----	-------------	----------	-------------------------------------	---

347-ADM DISPOSAL-COURTCODE-CISGREENCHIP-AT12.25P.M

15	SEBI Appeal	459/2021	PRIME PLANTATIONS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr.Rakesh Puri Advocate
----	-------------	----------	--	-------------------------

Sub Matter(Disposed) : Misc. Application/0000668/2021

410 DISPOSAL-ENHANCEDPENALTY-AT12.30 P.M.

16	SEBI Appeal	493/2021	Samco Securities Vs. SEBI	P R RAMESH, ADVOCATE
----	-------------	----------	---------------------------------	-------------------------

Sub Matter(Disposed) : Misc. Application/0000839/2021

Sub Matter(Disposed) : Misc. Application/0000840/2021

396-PARTHEARD-CODE-ALLEGATIONSSCNIO-12.35 P.M.

17	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
----	-------------	----------	--	---

A/W	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
-----	-------------	----------	-----------------------------------	---

Sub Matter : Misc. Application/0000332/2020

A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
-----	-------------	----------	-------------------------------------	---

Sub Matter : Misc. Application/0000334/2020

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000323/2020)				
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000324/2020)				
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners

(Main Matter Number :SEBI Appeal/0000131/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
	Sub Matter :	Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000195/2021)			
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Sub Matter :	Misc. Application/0000211/2021		
A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000739/2021		
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000740/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				
A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000744/2021				
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000745/2021				
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000746/2021				

246-PART HEARD-COURTCODE-BROKERFEE-AT 1.00P.M.

18	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
----	-------------	----------	--	--

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
A/W	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>258-PART HEARD-COURTCODE-MVLCIS-AT1.30P.M.</u>				
19	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
	Sub Matter :	Misc. Application/0000343/2021		
	Sub Matter :	Misc. Application/0000067/2021		
	Sub Matter :	Misc. Application/0000073/2021		
	Sub Matter :	Misc. Application/0000230/2015		
	Sub Matter :	Misc. Application/0000081/2021		
A/W	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000021/2021)				
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000022/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000581/2020		
A/W	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	81/2021	Kalpana Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				